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Title: Introduction of the Disaster Management (Amendment) Bill, 2018
(*Insertion of new section 46A*).

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to amend the Disaster Management Act, 2005.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Disaster Management Act, 2005.”

The motion was adopted.

DR. SHASHI THAROOR : Sir, I introduce** the Bill.